

(c) There is no proposal to discontinue with tatkaal system, in spite of improvement in police verification system. The objective of tatkaal scheme is to issue passport to citizens who are required to travel abroad urgently, wherein passports are normally issued within a time frame of 1 to 7 days.

Building of SAARC Headquarter in India

1723. SHRIMATI WANSUK SYIEM: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether Government, in a move to boost the relationship with its neighbours, has offered to build a headquarter for the South Asian Association for Regional Cooperation (SAARC) in India;

(b) whether SAARC headquarter is presently located in Kathmandu; and

(c) whether of late top level functionaries in India are meeting their counterparts in the Asia Pacific Region for initiating dialogues towards closer regional economic collaboration, if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS
[GENERAL (RETD.) V. K. SINGH]: (a) No.

(b) Yes.

(c) Yes. Such meetings are being held both at bilateral as well as multilateral levels.

One heavy industry in each district

1724. SHRI BHUPENDER YADAV: Will the Minister of HEAVY INDUSTRIES AND PUBLIC ENTERPRISES be pleased to state whether Government is contemplating to set up atleast one heavy industry in each district of the country specifically in under developed and backward areas?

THE MINISTER OF STATE IN THE MINISTRY OF HEAVY INDUSTRIES AND PUBLIC ENTERPRISES (SHRI RADHAKRISHNAN P.): No, Sir, since Industry is a State subject and each State/Union Territory may have its own policy on the subject.

Revival/restructure of HMT (bearings)

1725. SHRI PALVAI GOVARDHAN REDDY: Will the Minister of HEAVY INDUSTRIES AND PUBLIC ENTERPRISES be pleased to state:

(a) whether it is a fact that the Ministry has undertaken revival/restructure of HMT (bearings), Hyderabad, if so, the details thereon; and

(b) the details of funds released during the last three years, year-wise and by when the revival process would be completed?

THE MINISTER OF STATE IN THE MINISTRY OF HEAVY INDUSTRIES AND PUBLIC ENTERPRISES (SHRI RADHAKRISHNAN P.): (a) Yes, Sir. Government of India (GoI) approved the Revival Package of ₹ 51.37 crore to HMT Bearings Limited during November, 2005 comprising cash infusion of ₹ 7.4 crore towards Capex, Conversion of GoI Loan and waiver of interest thereon of ₹ 26.57 crore and GoI guarantee to raise a loan of ₹ 17.40 crore towards Capex of ₹ 7.4 crore and working capital of ₹ 10 crore and identification of strategic partner.

(b) The details of fund released during the last three years, are as follows:

Year	Total amount	Purpose
2011-12	₹ 7.69 crore	i) ₹ 5.31 cr towards payment of salary/wages for the period from 01.10.2010 to 30.09.2011.
		ii) ₹ 2.38 cr towards payment of statutory dues for the period from 01.10.2010 to 30.09.2011.
2012-13	₹ 33.78 crore	i) ₹ 3.12 cr towards payment of salary/wages for the period from 01.10.2011 to 30.09.2012.
		ii) ₹ 1.76 cr towards payment of statutory dues for the period from 01.10.2011 to 30.09.2012.
		iii) ₹ 28.90 cr towards repayment of bank loan (with interest there on).
2013-14	₹ 3.80 crore	i) ₹ 2.48 cr towards payment of salary/wages for the period from 01.10.2012 to 31.08.2013.
		ii) ₹ 1.32 cr towards payment of statutory dues for the period from 01.10.2012 to 31.08.2013.

The funds as per the revival plan was released to the Company. Identification of strategic partner is still in progress.